

छत्तीसगढ़ उच्च न्यायालय, बिलासपुर

अधिसूचना

क्र 3739 /
दो-15-19/2000

बिलासपुर, दिनांक 18 मार्च, 2021

दण्डप्रक्रिया संहिता 1973 (क्रमांक 2 सन् 1974) की धारा 13 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तथा राज्य शासन के अनुरोध पर छत्तीसगढ़ उच्च न्यायालय, एतद द्वारा निम्न सारणी के स्तम्भ (2) में उल्लेखित परिवीक्षाधीन सहायक कलेक्टरों को सारणी के स्तम्भ (3) में प्रत्येक के सामने दर्शाये गये राजस्व जिले में एक माह (दिनांक 18.03.2021 से 17.04.2021) के लिए भारतीय दण्ड संहिता के अध्याय 10 (धारा 181 को छोड़कर), तेरह (धारा 281 और 295-क को छोड़कर), 15 एवं 19 तथा धाराएं 143, 151, 153, 154 से 160, 171, 323, 324, 337, 342, 357, 358, 374, 379, 403, 411, 414, 417, 426, 427, 428, 434, 448, 486, 489, 489-ई, 504, 508, 509 एवं 510 के अधीन दण्डनीय अपराधों, जो एक वर्ष के कारावास से अधिक दण्ड से दण्डनीय न हो, से संबंधित ऐसे मामलों के संबंध में अधिकारिता का प्रयोग करने के लिए न्यायिक दण्डाधिकारी द्वितीय श्रेणी की शक्तियों से वेष्टित करता है जो संबंधित क्षेत्र के मुख्य न्यायिक दण्डाधिकारी द्वारा विचारण हेतु उन्हें सौंपे जावे।

सारणी

अनु क्रमांक	अधिकारी का नाम	जिले का नाम एवं अधिकृत स्थानीय क्षेत्र
(1)	(2)	(3)
1.	श्री जितेन्दर यादव, सहायक कलेक्टर, दुर्ग	दुर्ग
2.	श्री ललितादित्य नीलम, सहायक कलेक्टर, बिलासपुर	बिलासपुर
3.	सुश्री नम्रता जैन, सहायक कलेक्टर, रायपुर	रायपुर
4.	सुश्री रेना जमील, सहायक कलेक्टर, बस्तर	बस्तर (जगदलपुर)
5.	श्री विश्वदीप, सहायक कलेक्टर, सरगुजा	सरगुजा (अंबिकापुर)

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II - 15 - 19 / 2000

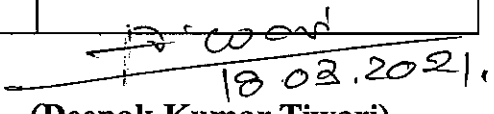
Bilaspur, Dated 18th March, 2021

In exercise of the powers conferred by Section 13(1) of the Code of Criminal Procedure, 1973 (No. 2 of 1974) and on the request of the State Government of Chhattisgarh, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate of Second Class upon the Probationary Assistant Collectors, whose names are mentioned in column (2) of the table below, to exercise jurisdiction in the local areas specified against their respective names in column (3) of the table below for a month (18.03.2021 to 17.04.2021) and to such cases & such offences as may be assigned to them by the Chief Judicial Magistrate of the respective areas under chapters 10 (Except Section 181), 13 (Except Sections 281, 295-A) 15 and 19 and Sections 143, 151, 153, 154 to 160,

171, 323, 324, 337, 342, 357, 358, 374, 379, 403, 411, 414, 417, 426, 427, 428, 434, 448, 486, 489, 489-E, 504, 508, 509 and 510 of the Indian Penal Code, provided that the offences are not punishable with imprisonment for more than one year.

Table

Sl. No.	Name of Officers	Name of District and Name of Local area of Jurisdiction.
(1)	(2)	(3)
1.	Shri Jitender Yadav, Assistant Collector, District-Durg	Durg
2.	Shri Lalitaditya Neelam, Assistant Collector, District-Bilaspur	Bilaspur
3.	Sushri Namrta Jain, Assistant Collector, District-Raipur	Raipur
4.	Sushri Raina Zameel, Assistant Collector, District-Bastar	Bastar (Jagdalpur)
5.	Shri Vishwdeep, Assistant Collector, District-Surguja	Surguja (Ambikapur)


(Deepak Kumar Tiwari)
Registrar General

Endt. No. 3740 /
II-15-19/2000

Bilaspur, Dated 18th March, 2021

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) The District and Sessions Judge **Bastar, Bilaspur, Durg, Raipur & Surguja** for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Work/Complaint/Mediation Cell, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge/Accounts/ O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 27) 1- Shri Jitender Yadav, Assistant Collector, District-Durg
2- Shri Lalitaditya Neelam, Assistant Collector, District-Bilaspur
3- Sushri Namrta Jain, Assistant Collector, District-Raipur
4- Sushri Raina Zameel, Assistant Collector, District-Bastar
5- Shri Vishwdeep, Assistant Collector, District-Surguja
- 28) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Deepak Kumar Tiwari)
Registrar General

18-03-2021